

RAJYA SABHA

Monday, the 16th March, 2020/26th Phalguna, 1941 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table.

Accounts (2018-19) of the Prasar Bharati (Broadcasting Corporation of India), New Delhi and related papers

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; THE MINISTER OF INFORMATION AND BROADCASTING; AND THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (a) Annual Accounts of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2018-19, and the Audit Report thereon, under sub-section (4) of Section 21 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2204/17/20]

Notification of the Ministry of Coal

THE MINISTER OF PARLIAMENTARY AFFAIRS; THE MINISTER OF COAL; AND THE MINISTER OF MINES (SHRI PRALHAD JOSHI): Sir, I lay on the Table, under sub-section (3) of Section 31 of the Coal Mines' (Special Provisions) Act, 2015, a copy (in English and Hindi) of the Ministry of Coal, Notification No. S.O. 4477 (E), dated the 17th December, 2019, amending Notification No. S.O. 3245 (E), dated the 19th December, 2014, to omit certain entries therein.

[Placed in Library. See No. L.T. 2184/17/20]

Report and Accounts (2018-19) of the National Minorities Development and Finance Corporation (NMDFC), New Delhi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS; AND THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS